

Name of the Corporate Debtor: BIRLA TYRES LIMITED ; Date of Commencement of CIRP: 05-05-2022; List of Creditors as on: 30-06-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	11103973271.72	10	10973547479.16	65.71	93363400.00	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	5737529860.00	4	551886193.18	3.30		0		Annexure 4
5	Operational creditors (Workmen)	1404	1215756190.43	1175	391685195.93	2.35		0		Annexure 5
6	Operational creditors (Employees)	477	596385023.10	470	410724140.76	2.46		0		Annexure 6
7	Operational creditors (Government Dues)	17	5937327892.00	13	2462356973.96	14.74	3122667693.17	0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	435	2803655237.33	424	1910038239.02	11.44		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	121250.00	1	14550.00	0.00		0		Annexure 9
Total		2350	27394748724.579 998	2097	16700252772.01	100.00	3216031093.17	7480608196.8	0	